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proposals that advertisements should be shown on Doordarshan only in the beginning or at the end of the programmes: and

(b) if so, the details thereof and the reaction of the Government thereto?

THE MINISTER OF CIVIL AVIATION AND MINISTR OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM). (a) No. Sir.

(b) Does not arise.

Community Viewing TV Sets

1767. SHRI MANIKRAO HODLYA GAVIT SHRI PARASRAM BHARDWAJ

Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

- (a) the criteria fixed for setting up of the Community Viewing Television Sets:
- (b) the number of Community Viewing Television sets installed during the Seventh Five Year Plan. Statewise and Location-wise: and
- (c) the target fixed for the Eighth Five Year Plan under this scheme. State-wise?

THE MINISTER OF CIVIL AVIATION AND MINISTR OF INFORMATION AND BROADCASTING (SHRI C M. IBRAHIM): (a) to (c). The Community Viewing Sets are mainly installed in Backward Areas/Border Districts of different States, in schools and Panchayat Ghars. However installation and maintenance of Community Viewing Sets is considered as the responsibility of concerned State Governments/Union Territory Administrations out of their own funds. Location of installations of Community Viewing Sets is decided by State Governments/Union Territory Administrations and the information therefore, is not Centrally maintained. No funds have been allocated for this purpose during VII and VIII Five Year Plans. However, as a special case Government has provided Community Viewing Sets during VII and VIII Five Year Plans in the States as per the statement annexed

STATEMENT

State-wise Allocations of Community Viewing sets during VII Five Year Plan

	VHF Sets	DR Sets
Assam	1162	338
Arunachal Pradesh	356	104
Nagaland	503	147
Manipur	441	129
Tripura	798	232
Mizoram	124	36

Meghalaya	488	142
(ii) Lakshdweep	-	8
(iii) Sikkim	100	-
(iv) Kashmir Vallev	500	-

State-wise Allocations of Community Viewing sets during VIII Five Year Plan

	VHF Sets	DR Sets
Arunachal Pradesh	-	62
Sikkim	-	20
Kashmir Valley	-	65
Maharashtra*	70	-

70 Nos. of TV sets have been installed in the earth quake affected areas of Latur and Osmanabad of the state of Maharashtra with funds received from international agencies

Fund for Construction of Houses for Bidi Workers

- 1768. SHRI THAWAR CHAND GEHLOT: Will the Minister of LABOUR be pleased to state:
- (a) whether the Union Government has provided funds during-1995-96 to the Government of Madhya Pradesh for the construction of houses for Bidi Workers.
 - (b) if so, the details thereof:
- (c) the number of dwelling units constructed by the State Government till March 31 1996 by utilising these funds and the locations thereof:
- (d) whether the State Government has undertaken the construction work as per the target fixed in this regard: and
 - (e) if not, the reasons therefor?

THE MINISTER OF LABOUR (SHRI M ARUNACHALAM) (a) Yes. Sir

- (b) The Government of India have issued administrative approval to the State Government's proposal for construction of 2.700 houses for beedi workers in Sagar Division and released 50% subsidy in advance amounting to Rs. 1.21 50.000/- during the year 1995-96 to facilitate the construction of the houses as requested by the State Government
- (c) and (d) The construction work has not yet been started by the State Government.
- (e) The selection of land for construction of houses and its transfer by State Government is under process.

Projects in Mining Sector

- 1769 SHRI HARIN PATHAK Will the Minister of MINES be pleased to state
- (a) the average cost increase and time over run per project in the Mining sector during the last three years project-wise.

- (b) the reasons therefor:
- (c) whether the recent fall in the value of rupee is responsible for this increase: and
- (d) if so, the steps taken by the Government to off set the increased price during the Eighth Five Year Plan?

THE MINISTER OF STEEL AND MINISTER OF MINES (SHRI BIRENDRA PRASAD BAISHYA). (a) There has been no cost and time over run during the years 1993-94. 1994-95 and 1995-96 in relation to mining projects of Public Sector Undertakings under the Ministry of Mines. excepting projects of Bharat Aluminium Company Limited a Public Sector Undertaking under the Ministry of Mines relating to the Metal processing where the average cost over run during the period since 1993-94 till now has been 12 4% and the average time over run has been 17 months

- (b) and (c) Time over runs have been due to reasons like delay in supply of machinery and equipments by the contractors, industrial relation problems, internal resource constraints, etc. The fall in the value of rupee has also had an adverse effect on the cost of some of the projects.
- (d) Better monitoring and re-allocation of resources have been adopted in the implementation of the project

[Translation]

Accommodation for Telecom Employees

- 1770 SHRI MOHAMMAD ALI ASHRAF FATMI Will the Minister of COMMUNICATIONS be pleased to state
- (a) the number of quarters constructed for the employees of telecommunications during 1995
- (b) the number of quarters allotted during the above period
- (c) the percentage of quarters meant for employees of the telecommunications in Delhi
- (d) whether the Government fixed the target for construction of quarters for the 14 per cent employees of telecommunications by the end of 1992-93
- (f) the number of quarters constructed in Delhi during the above period location-wise and
- (g) the efforts made by the Government for construction of more quarters for the employees of telecommunications?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA) (a) 2023 quarters were constructed during 1995-96 for the Telecom employees

(b) The information is being collected and it will be laid on the Table of the House

- (c) 100% of the quarters constructed by the field Units of the Deptt of Telecom are meant for their employees. However, those staff working in the Ministry are entitled to get their quarters under the General Pool controlled by Dte of Estates
 - (d) No. Sir
 - (e) Not applicable in view of reply to (d) above.
- (f) 53 quarters were constructed in Delhi during 1995-96 as Jhilmil Colony (Under NTR. N.Delhi) = 40 Nos :

Rohini Sector-III (MTNL. N. Delhi) = 13 Nos

(g) Deptt. is according highest priority and making vigorous efforts for construction of more qrs. for the employees of the communications.

[English]

Promotion of Tourism

- 1771 SHRI ANAND RATNA MAURYA . Will the Minister of TOURISM be pleased to state
- (a) whether attention of the Government have been drawn to the news-item captioned "Luring tourists via Internet" appearing in the daily Times of India dated June 29, 1996.
 - (b) if so, the details thereof.
- (c) whether the Government propose to develop more tourist spots in different parts of the country to allure foreign tourists; and
- (d) if so, the steps proposed to be taken by the Government to ensure protection of foreign tourists?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANTA JENA) (a) and (b) Information about tourist attractions in India are presently available through the home pages of India in the World Wide Web of INTERNET These pages contain information about various aspects of India including physical features people and polity, climate flora and fauna, music and dance cuisine shopping tacilities, etc. Advertisements are also issued on tourism events in India through a newspaper on Internet

- (c) The development of tourist spots is an ongoing process and is primarily the responsibility of the State-UT Governments However Central financial assistance is provided on the basis of specific proposals received from them, interse priorities, and availability of funds
- (d) The State/Union Territory Governments are directly concerned with the security of residents and visitors as law and order is a State subject. However, the Central Department of Tourism has formulated guidelines for the benefit of travel agents, tour operators tourist transport operators, guides, etc., who provides various services to the tourists.